

TO BE PUBLISHED IN PART II SECTION 2(ii) OF THE GAZETTE OF INDIA

Government of India
Ministry of Finance
Department of Revenue & Insurance

New Delhi, the 23rd March, 1974.

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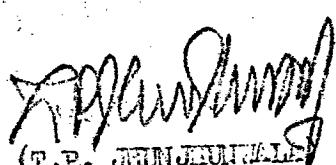
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A.IX.

No.CC/ITA-II/689/200/RP/73.